MODIFICATION

In view of the request received Court from the Sh. Ankit Garg, Ld JMFC NI Act-08, PHC, NDD, New Delhi and in partial modification of Duty Roster for the month of August-2025, it is directed that Sh. Snehil Sharma, Ld JMFC NI Act-01, PHC,NDD shall work as Duty JMFC on 06.08.2025, in place of Sh. Ankit Garg, Ld JMFC NI Act-08, PHC, NDD, New Delhi and Sh. Ankit Garg, Ld JMFC NI Act--08, PHC, NDD, New Delhi shall work as Duty JMFC on 03.08.2025 in place of Sh. Snehil Sharma, Ld JMFC NI Act-01, PHC, NDD, New Delhi.

Rest of the conditions shall remain unchanged.

(Shriya Agrawal) Chief Judicial Magistrate Patiala House Courts, New Delhi.

No. 2884-2894 /2025/CJM/PHC/New Delhi.

Dated 01.08.2025

Copy forwarded for information and necessary action :-

- The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi. (Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
- 2. P.S. to Ld. Principal District & Sessions Judge, Patiala House Court, New Delhi.
- 3. All the other Ld. Principal District & Sessions Judges, Delhi & New Delhi.
- 4. All the Ld. Chief Judicial Magistrates, Delhi & New Delhi
- 5. All the Ld. ACJMs/JMFCs, Patiala House Courts, New Delhi District.
- 6. The Chief Prosecutor, New Delhi- District.
- 7. The D.C.P. Delhi & New Delhi District.
- 8. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
- 09. The Incharge, Computer Room, Patiala House Courts, New Delhi.
- 10. The Controlling Officer, Pool-Car, New Delhi.
- 11. The Care Taker, New Delhi District with the direction to affix the copies of the same at all the notice boards at Patiala House Courts Complex.
- 12. The Incharge, Lock-up, New Delhi.
- 13. The Incharge Cash Branch, New Delhi- District, Patiala House Courts.
- 14. The Secretary, N.D.B.A.
- 15. Office File..

Chief Judicial Magistrate Patiala House Courts, New Delhi.